

LOK SABHA DEBATES

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LOK SABHA

Tuesday, August 14, 1962 | Sravana 23
1884 (Saka)

The Lok Sabha met at Eleven of
the Clock. a

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Export of Iron Ore from Orissa

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*269. { Shri Surendranath Dwivedy:
Shri P. Venkatasubbaiah:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether agreement with Japan in the matter of export of iron ore from the Orissa mines through Paradip port has been finalised;

(b) if so, what is the nature of the agreement;

(c) the quantity of iron ore exported through Paradip port in the year 1961-62 and whether the target of export fixed for the year through the port has been achieved; and

(d) if not, the reasons therefor?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The whole scheme is being worked out.

(c) and (d). Although no specific target of exports through Paradip port was fixed 25,000 tons of iron ore were exported from Paradip during 1961-62.

Shri Surendranath Dwivedy: Is it not a fact that the Japanese experts 1455(Ai) L.S.D.—1

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who recently visited Orissa for this purpose have stated that carrying the ore in the proposed express highway would cost them very high and therefore that is one of the objections which are being examined now?

Shri Manubhai Shah: The experts have not yet come. They have still to come in the month of September, and there is no reason to believe that the express highway or anything is proving very expensive. On a primary examination of the project, it looks quite beneficial, economic and worth while.

Shri Surendranath Dwivedy: The Minister says to the second part of the question that no target of export has been fixed, but is it not a fact that in the Third Plan money has been provided for the export of 5 lakh tons of iron ore through Paradip port? What has been done in that regard?

Shri Manubhai Shah: Nothing has been done so far for Paradip port. It is a new project, and it will all depend upon the consultants from Japan as well as India to say what the potentialities are and what the targets should be.

Shri Surendranath Dwivedy: No, Sir.

Mr. Speaker: Shri Venkatasubbaiah.

Shri Venkatasubbaiah: May I know whether the Minister proposes to go to Japan along with the Chief Minister of Orissa as stated in the press to enter into a long-term contract with Japan for the export of iron ore from Orissa?

Shri Manubhai Shah: There is a proposal for a small high-power delegation to go, but that will only follow the advice and recommendations and examination by the Japanese consultants who have been invited and the Indian counterpart team. After that if the Government feels it is worth while going, a high-power delegation will go.

Shri D. D. Puri: Are there any other sources from which iron ore is exported to Japan?

Shri Manubhai Shah: From all over India, from all known sources.

Shri A. P. Jain: How do the export prices of iron ore to Japan compare with internal prices?

Shri Manubhai Shah: I would not like to mention any facts and figures, but on the whole the iron ore exports have been beneficial.

Shri Kashi Ram Gupta: What is the total out put in Orissa, and what is the present use to which it is put in India.

Mr. Speaker: That is a different question altogether. We are only talking of its export from one particular port.

Shri Surendranath Dwivedy: The Minister has been pleased to state that there is no provision made in the Third Plan, but I want to know actually whether the Paradip port is not functioning as an intermediate port, and whether any target of export has been fixed.

Shri Manubhai Shah: It is functioning as a port, but the scheme which we envisage is of far greater dimensions than the figure of exports which I have mentioned now, namely 25,000 tons. What we are thinking of is in terms of 5 to 10 million tons export of iron ore per year from Paradip Port.

Additional Taxes by States

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*270. { **Shri Bishanchander Seth:**
Shri S. M. Banerjee:
Shri K. N. Tiwary:
Shri M. K. Kumaran:
Shri Sarjoo Pandey:
Shri R. S. Pandey:

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that a meeting between the Chief Minister of States and the Planning Commission was held recently in Delhi to review the performances of the State Governments in levying additional taxation as envisaged in the Third Five Year Plan;

(b) if so, the decisions taken by the conference?

The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda): (a) and (b). Yes, Sir. The Planning Commission had a meeting with Chief Minister of States on June 4, 1962. At this meeting the position in regard to financing of State Plans in 1962-63 was discussed. In regard to additional taxation, the view taken at the meeting was that in the interest of the Plan, it would be desirable to do everything possible to realise the targets as originally envisaged in the Plan.

श्री बिशनचन्द्र सेठ : एजीडनल टैक्सेज लगाने के साथ साथ उत्तर प्रदेश और मध्य-प्रदेश आदि में जो इन के क्रिखलाफ बड़ा एजीडेशन हो रहा है क्या गवर्नमेंट ने उस पर भी कोई ध्यान दिया है ?

अध्यक्ष महोदय : आप ने कान्फेंस और टार्गेट्स के बारे में सवाल पूछा है अब आप एजीडेशन के बारे में पूछ रहे हैं कि क्या सरकार ने उसके बारे में भी ध्यान दिया है ।